Annexure - 3

1 Punjab and Sind Bank Secured Creditor (FC) 24-11-2023 95,82,74,866 93,13,74,865.86 NA 100.00 - 2.69.00,000 As per Amexure-3A As per Annexure-3A					N	ame of the Co	orporate Debtor:M/s Sing	hal Strip	os Limited; Da	ate of Comme Annex		0.10.2023; List of Creditors up	dated as on: 06	5.08.2024				
Image: Note of Receipting and Sind Bank Date of Receipting administion/u pdation Amount of claim administed (Rs.) administed (Rs.) administed (Rs.) Image: Note of Receipting administed (Rs.) admi		Name of Creditor	Nature of Claim					Whethe % r Voting related Share in		Amount of Claim under Verificatio	Amount of Contingent Claim		Details of guarantee, it any, held in relation to	f any mutual credit, debts etc may be	any mutual credit, debts etc may be	claim Inadmissible	Claim not	Remarks, if any
1 Punjab and Sind Bank Secured Creditor (FC) 24-11-2023 95,82,74,866 93,13,74,855.86 NA 100.00 - 2.69.00,000 As per Annexure-3A As per Annexure-3A As per Annexure-3A O - - the part payment of the sale considered to the bank of				Date of Receipt	Amount Claimed	admission/u								claim, if any				
	1	Punjab and Sind Bank		24-11-2023	95,82,74,866		93,13,74,865.86	NA	100.00)	2.69.00,000	As per Annexure-3A		0	0		-	An amount of Rs 2.69.00.000/- towards the part payment of the sale consideration deposited by the buyer of the Rohtak Property (sold by FC under SARFAESI) was admitted as a contingent claim. as the said sale transaction could not be concluded and hence. the matter is pending before Horbie High Court at Puniab & Harvana. pertaining to the same



CC LIMIT & INLAND LC

Prima	ury Security	Raw Material includes Hot Rolled Stainless				
СС Нур	10 10	Steel Coils in slit widths of 400 kink to be MM, Hot Rolled (HR) Steel Strips/Coil which is procured from Steel Authority of India Limited, Tata Iron & Steel Co. Limited and various others, WIP and FG (both mfg output and trading goods) includes MS and SS Steel Strips and Debtors includes book debts not more than 180 days relating to				
L/C	10% in the shape of FDR Plus Documents of Title of goods relating to business of the company under LC	business transaction FDR in the name of the Company and Documents of title of goods relating to Raw material of Hot Rolled Stainless Steel Coils in slit widths of 400 MM to 800 MM, Hot Rolled (HR) Steel Strips/Coil which is procured from Steel Authority of India Limited, Tata Iron & Steel Co. Limited and various others procure under LC				

Collateral Security

- (a) Exclusive 1st charge by way of Equitable Mortgage on Land & Building measuring 48 kanals (29040 sq. yards i.e. 6 acres) in khewat no. 263/249, khatoni no. 386,Mustakil no. 20 kila 15(3-16), 16(8-0), 25(6-2) and Mustakil no.21 kila 20 (5-2), 21(8-0), 22(5-0) min west and Mustakil no. 44 kila 1(3-7), 2(8-13) Total land measuring 48 kanal now known as Industrial property at 58 km Stone Rohtak situated at village Ismaila Teh. & Distt. Rohtak (Hr.) in the name of M/s Singhal Strips Limited.
- (b) Exclusive 1st charge by way of Equitable Mortgage on residential property no. C 10/11, B.M. Rohtagi Apartments, 1 Ram Kishore Road, Civil Lines (Behind IP College), Delhi 110054 having area 415.15 sq. yards. (347.12 sq. meters) in the name of Smt. Bimla Devi w/o Sh. Prem Chand Singhal.
- (c) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no.64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.299 in additional Book no.1, volume no.3013 on pages 65-71 on 24.02.98 having area 163.00 sq.yards at ground floor out of the total plot area



of 663.00 sq. yards. in the name of Smt Bimla Devi W/O Sh.

- (d) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.310 in additional Book no.1, volume no.3013 on pages 125-130 on 26.02.98 having area 100.00 sq.yards at ground floor out of the total plot area of 663.00 sq. yards, in the name of Sh. Ajay Singhal S/o Sh. P.C. Singhal.
- (e) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.309 in additional Book no.1, volume no.3013 on pages 119-124 on 26.02.98 having area 100.00 sq.yards at ground floor out of the total plot area of 663.00 sq. yards. in the name of Smt Anita Singhal W/o Sh. Shankar Singhal & Sh. Shankar Singhal S/o Sh. P.C. Singhal.
- (f) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide registration No.300 in additional Book no.1, volume no.3013 on pages 72-77 on 24.02.98 having area 100.00 sq.yards at ground floor out of the total plot area of 663.00 sq. yards. in the name of Smt Anita Singhal W/o Sh. Shankar Singhal.
- (g) Exclusive 1st charge by way of Equitable Mortgage on commercial building constructed over plot no. 64, 65 & 66 Single story property with roof rights measuring 167.22 Square Meters out of Khasra no.624 Mpl. No.440/1, Bhola Nath Nagar, Shadara, Delhi registered vide Registration no.19455 in additional Book no.1, volume no.6759 on pages 121-130 on 20.09.12 having area of 200.00 sq.yards at ground floor in the name of Mrs. Bimla Devi.
- (h) Exclusive 1st charge by way of Hypothecation on Residual value of Plant & Machinery installed at the Company premises at Village Islamia Tehsil & Distt. Rohtak (Haryana) Net Block as per ABS as at 31.03.2018 is Rs.2.28 Cr.

VEHICLE LOAN: Hypothecation of Honda Jazz V Mt (D) C Red 2015 in the name of M/s Singhal Strips Limited.

(iii) Rs.95,82,74,865.86 (Rupees Ninety Five Crore Eighty Two Lakh Seventy Four Thousand Eight Hundred Sixty Five and Eighty Six Paisa only)



(iv) Guarantors of CC Limit

(a) Sh. Prem Chand Singhal S/o Sh. Banwari Lal
(b) Sh. Shankar Lal Singhal S/o Sh. Prem Chand Singhal
(c) Sh. Ajay Singhal S/o Sh. Prem Chand Singhal
(d) Smt. Bimla Devi W/o Sh. Prem Chand Singhal
(e) Smt. Anita Singhal W/o Sh. Shankar Lal Singhal

All residing at: Property No.C10/11, B M Rohtagi Apartments, 1 Ram Kishore Road, Civil Lines (Behind IP College), Delhi -110054

Guarantor of Vehicle Loan : Sh. Shankar Lal Singhal S/o Sh. Prem Chand Singhal

